

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 943 OF 2005

VIJAYSINH CHANDUBHA JADEJA

Appellant (s)

VERSUS

STATE OF GUJARAT Respondent(s)
(With appln. for permission to file volume-II and office report)
WITH
CRIMINAL APPEAL NO. 974 OF 2003
CRIMINAL APPEAL NO. 1809 OF 2009

Date: 19/01/2010 These Appeals were called on for hearing today.

CORAM :

HON'BLE	MR.	JUSTICE	D.K. JAIN
HON'BLE	MR.	JUSTICE	B. SUDERSHAN REDDY
HON'BLE	DR.	JUSTICE	MUKUNDAKAM SHARMA
HON'BLE	MR.	JUSTICE	R.M. LODHA
HON'BLE	MR.	JUSTICE	DEEPAK VERMA

For Appellant(s)	Mr.	Pravin H Parekh, Sr. Adv.
	Mr.	Sameer Parekh, Adv.
	Mr.	Lalit Chauhan, Adv.
	Ms.	Ranjeeta Rohatgi, Adv.
	Mr.	Rajat Nair, Adv.
	Ms.	Pallavi Srivastava, Adv.
	for	M/s. Parekh & Co., Adv.
	Mr.	Tara Chandra Sharma, Adv.
	Ms.	Neelam Sharma, Adv.
	Mr.	Ajay Sharma, Adv.
Mr.	Kishan Datta, Adv.	
Mr.	Chittananjan, Adv.	
Mr.	Radha shyam Jena, Adv.	

For Respondent(s)	Mr.	Siddharth Luthra, Sr. Adv.
	Ms.	Hemantika Wahi, Adv.
	Ms.	Jesal, Adv.
	Mr.	Somanath Padhan, Adv.
	Mr.	Ranjan Mukherjee, Adv.
Mr.	S Bhowmick, Adv.	

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Mr. P.P. Malhotra, ASG
Mr. S.K. dubey, Sr. Adv.
Mr. P.K. Dey, Adv.
Ms. Shashi Kumar Dubey, Adv.
Ms. Sadhna Sandhu, Adv.
Mrs. Anil Katiyar, Adv.
Mr. Subhash Kaushik, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. P.H. Parekh, learned senior counsel commenced his submissions at 11.15 a.m. and concluded at 2.40 p.m. Thereafter, Mr. P.P. Malhotra, learned

Additional Solicitor General started his submissions
and was on his legs when the Court rose for the day.

The matters remained part-heard.

[Charanjeet Kaur] [Usha Bhardwaj] [Pushap Lata Bhardwaj]
Court Master Court Master Court Master